

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

REVIEW APPLICATION NO.170/00065/2019

IN

ORIGINAL APPLICATION NO.170/00014/2018

DATED THIS THE 09TH DAY OF MARCH, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Keshava Bhat K
S/o Shri Krishna Bhat K
Aged about 46 years
Working as Postal Assistant
O.o: Sub-Post Office
Uppinangady Post
Karnataka 574241

....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Senior Superintendent of Post Office
Puttur (DK) Division
Puttur (DK) 574 201

2. Union of India
Through the Secretary
Department of Post
(Establishment Division)
Dak Bhavan, Sansad Marg,
New Delhi 110 001

.....Respondents

(By Shri V.N. Holla, Senior Panel Counsel)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The present Review Application has been filed by the original applicant for recalling the order dated 08.08.2019 passed by this Tribunal in Original Application No. 170/00014/2018.

2. The Review Application is allowed for the reasons stated therein.
3. Accordingly, the order dated 08.08.2019 is recalled and the OA is restored at its original number.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/